

(c) whether supplies to agriculture and small scale industries in Rajasthan have been augmented and if so, the details thereof?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Rajasthan Atomic Power Station Unit—I has been in commercial operation since December 1973. The second unit is expected to be commissioned in 1980.

(b) In the case of Unit—I as against an installed capacity of 220 MWe, the maximum power level attained so far has been 212 MWe.

(c) Power produced by the Kota Atomic Power Station is fed into the Rajasthan Power Grid and no separate account is kept of the use of power supplied by the power station.

Atomic Power Plant in Madhya Pradesh

7096. **SHRI PRATAP BHANU SHARMA:** Will the PRIME MINISTER be pleased to state:

(a) whether Government have any proposal to set up an Atomic Power Plant in Madhya Pradesh;

(b) if not, the reasons therefor; and

(c) the possibilities for setting up of an Atomic Power Plant in Madhya Pradesh in the near future?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) and (c). Having regard to factors like the availability of alternative fuels such as coal, transportation facilities and other techno-economic considerations, there is no advantage at present in an atomic power station being located in Madhya Pradesh to meet the State's power needs.

Meeting with Opposition leaders on atrocities on weaker sections and women

7097. **SHRI CHINTAMANI JENA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has recently been any meeting of the Home Minister with

the leaders of Opposition to discuss the question of atrocities on the weaker sections of the community, including women who have lastly been victims of torture in many parts of the country; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The general concensus was in favour of strengthening law by providing stringent punishment for offences against women and atrocities on Harijans and other weaker sections of the society. There were also suggestions to improve enforcement agencies. All these matters will be examined by Government.

Heavy water plant, Baroda

7098. **SHRI JANARDHANA POOJARY:** Will the PRIME MINISTER be pleased to state:

(a) whether the heavy water plant at Baroda has since been repaired;

(b) if so, the amount spent on the repairs; and

(c) when it will resume commercial production?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) The expenditure incurred to-date on revamping after the explosion is Rs. 110 lakhs (excluding fixed expenditure on establishment, office contingencies, utilities and services).

(c) The plant has gone into production on 21st July, 1980.

Criteria for clearance of projects in favour of hilly areas

7099. **PROF. NARAIN CHAND PARA: SHAR:** Will the Minister of PLANNING be pleased to state:

(a) whether the criteria of remunerativeness for clearance of projects like the new Railway lines, installation of